

F.No.187/43/79-IT(AI)  
GOVERNMENT OF INDIA  
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI THE 2ND JUNE, 1980

CORRIGENDUM

In line 4 of the Board's notification No.3286(F.no.187/43/79-IT(AI) Dated 8-5-1980 for Notification No.3267 Read notification No.3269

Sd/-

(B.M.SINGH)

UNDER SECY.CENTRAL BOARD OF DIRECT  
TAXES

Copy to:-

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Affairs(Department of Legal Affairs), New Delhi.
9. Chief Controller of Accounts C.B.D.T., H-Block
10. Commissioner of Income-tax Delhi-I, New Delhi.

Sd/-(B.M.SINGH)

UNDER SECY.CENTRAL BOARD OF DIRECT TAXES

AUTHORISED FOR ISSUE

*P.N. Verma*

NO:CC:/IT(A I)/3125/990/RSP/80

(P.N.VERMA)

ASSTT DIRECTOR OF INSPECTION(RS&P)

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